## Government of India Ministry of Coal

## Lok Sabha Unstarred Question No. 2630 To be answered on 04.12.2019

### **Compensation Paid to Land Owners**

#### 2630. SHRI RAJESH VERMA:

Will the Minister of COAL be pleased to state:

- (a) whether the land was acquired by Northern Coalfields Limited (NCL), Singrauli in Medhauli in 2011;
- (b) if so, the land owner-wise and area-wise details thereof;
- (c) whether the proper compensation was paid to land owners for their acquired land;
- (d) if so, the details of rate fixed for calculating the compensation and the beneficiary land lords; and
- (e) the names of the land owners whose land were acquired but compensation was not paid along with the reasons therefor and their names?

#### **ANSWER**

# MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES (SHRI PRALHAD JOSHI)

- (a) to (c) and (e): Yes, Sir. Land was acquired at Medhauli by Northern Coalfields Limited (NCL), Singrauli in the year 2011. The number of land owners was 951 and the total area acquired was 286.333 hectares. The part payment of compensation as per the Coal Bearing Areas (Acquisition and Development) Act, 1957 has been made by NCL and the difference of compensation which is to be paid shortly as per the provisions of Schedule-I of RFCTLAAR Act, 2013 has been prepared. However, compensation has not been paid to 136 land owners out of 951 land owners due to various reasons as mentioned in **Annexure-I**.
- (d): The rate for market value of urban land circulated by Collector, Singrauli in the Tansen Ward No. 10 of Medhauli rural area for the year 2009-10 is as under:

Name of Town	Ward No.		Market value square meter	of land per
		Mohalla	Residential	Commercial
Singrauli	10	Medhauli Rural Area	Rs. 2300.00	Rs. 3400.00

The rate for market value of agriculture land circulated by Collector, Singrauli in the Tansen Ward No. 10 of Medhauli rural area for the year 2009-10 is as under:

Revenue Circle	Name of Village	Rate/ Hect	Rate/ Hectare (in Rs.)		Rate per square meter for plots less than 500 square meter in rural areas (in Rs.)	
		Irrigated	Non-irrigated	Residential	Commercial	
31	Medhauli	15,00,000	10,00,000	2300	3400	

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Annexure referred to in Part (e) of the reply to Lok Sabha Unstarred Q.No.2630 for answer on 04.12.2019.

List of Names of Land Owners (136 Case Records) whose land is acquired and compensation has not been paid with reason mentioned in column no. 4

Sr. No.	Case Record No.	NAME OF LAND LORD & FATHER'S NAME	REASON FOR NON PAYMENT		
(1)	(2)	(3)	(4)		
1	27	BACHNI D/O MAHIP KHAIRWAR	Land owner not reported for processing compensation due to dispute among land owners.		
2	28	HARI NARAYAN S/O ROSHAN LAL KHAIRWAR	Ownership documents not submitted by the land owner.		
3	34 & 598	BABAI KEWAT S/O SUMLAL	Land owner died and Ownership dispute among the heirs.		
4	83	SMT.MEERA PAL W/O TARAK PAL	Land owner not reported for processing compensation due to dispute among land owners.		
5	100	RAJESH DHAR DUBEY S/O LATE RAM IKBAL DUBEY	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.		
6	101	ABHIJEET KUMAR DUBEY S/O KUNDAL PRASAD DUBEY NAVALIK MATA RASHMI DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.		
7	113	VEDANTI PRASAD S/O DHANUK DHARI KUMHAR	Land Fragmented as per verification of records by state government(The project has already revised the compensation after fragmentation). The land owner not turned up for processing the revised compensation.		
8	117	RAM SUBHAG S/O BINDRESHWAR KUMHAR	Land owner not reported for processing the compensation due to dispute among land owners.		
9	149	MU. GULBASIYA BEWA, TILAKDHARI, KANTI PD S/O TILAKDHARI, GUNI, DUKHANI D/O TILAKDHARI, RAM NARESH, RAM KRIPAL, MAA BISHNI, DIRWAN PANPATIYA, SUMITRA, RUKMANIYA, LAKHPATIYA D/O VISHNI D/O TILAKDHARI KUMHAR	Ownership document not submitted by land owners.		
10	154	KEDAR NATH S/O BABU LAL KUMHAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.).		

11	155	VISHRAM S/O BABU LAL KUMHAR	Land owner not reported for processing the compensation due to dispute among land owners.
12	194	LAKSHMI NARAYAN, DEV NARAYAN, JIVAN PRASAD S/O RADHA KRISHNA DUBEY	Land Fragmented as per verification of records by state government(The project has already revised the compensation after fragmentation). The land owner not submitted proper ownership document for processing the compensation.
13	200	MU. KAUSHILYA BEWA DADHIBAL, SUWRANIYA D/O DADHIBAL KUMHAR	Ownership document not submitted by land owners.
14	204	DEEP NARAYAN DUBEY S/O DEV NARAYAN DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
15	210	JAINTUNIYA D/O BINDESHWAR KUMHAR	Land owner died and dispute among heirs and legal heirs not turned up for processing the compensation.
16	222	SITARAM S/O VISHRAM KUMHAR	Title dispute among different land owners.
17	224 & 498	MU. KAUSHILYA W/O DADHIBAL, VANSHMANI S/O DADHIBAL, SUVRANIYA D/O DADHIBAL KUMHAR	Ownership document not submitted by land owners.
18	237	RAMRATI D/O RAM SUBHAGB KUMHAR	Ownership document not submitted by land owners.
19	242	SAVITA KUMARI D/O VISHRAM KUMHAR NABALIK BALI S/O VISHRAM	Ownership document not submitted by land owners.
20	243	MOHAN RAM S/O VISHRAM KUMHAR NABALIK BALI S/O VISHRAM	Land owner not reported for processing the compensation due to dispute among land owners.
21	244	VANSHMANI 5/9, SUVARNIYA 4/9, S/O DADHIBAL KUMHAR	Ownership document not submitted by land owners.
22	249 & 499	MU. GULABIYA BEWA TILAKDHARI, KANTI PD S/O TILKDHARI, GUNI, DUKHANI D/O TILAKDHARI, RAM NARESH, RAM KRIPAL, MAA BISHNI, HIRWA ,PANPATIYA, SUMITRA, RUKMANIYA, LAKHPATIYA D/O BISHNI D/O TILAKDHARI KUMHAR	Ownership document not submitted by land owners.
23	251	SURENDRA PRATAP SINGH S/O DHARMPAL SINGH KSHATRIYA	Ownership document not submitted by land owners.
24	252	DHANANJAY KUMAR SINGH S/O ISHWARI SINGH	Land owner not reported for processing the compensation due to dispute among land owners.

25	259	RAM KISHUN S/O DHOKHA PANIKA 1/2, MU. SHANTI DEVI BEWA DEV SHARAN, RAM NARAYAN, DEV NARAYAN, INDER KUMARI D/O DEV SHARAN & SURAJ, SAROJ NABALIK BALI S/O JIYALAL PANIKA 1/2	Death of Ram Kishun Death Panika,& dispute among the land owners. Land fragmented as per verification of records by state government.
26	260	ROOP NARAYAN S/O SAWAI LAL	Title dispute among different land owners.
27	267	MANSA RAM, ATMA RAM, SITARAM, SRIRAM S/O RAM KISHUN BAISWAR	Land owner not reported for processing the compensation due to dispute among land owners.
28	268	MAYA RAM, RAMDAS S/O SHIVRAJ 2/5, AMRIT LAL S/O BHAGIRTHI 1/5, BABUA RAM S/O RAM GOVIND 2/5, BAISWAR	Land owner not reported for processing the compensation due to dispute among land owners.
29	269	HISHWI KUNWARI W/O HARI NARAYAN VAISHYA	Land owner not reported for processing the compensation due to dispute among land owners
30	270	RAM PADARTH S/O RAM VARAN VAISHYA	Land owner not reported for processing the compensation due to dispute among land owners.
31	292	BRIJ LAL S/O MAHAVEER KUMHAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
32	308	KRISHNA KUMAR SINGH ,AJAY SINGH CHATRIYA ,SURENDRA PRATAP SINGH KSHATRIYA	Land owner not reported for processing the compensation due to dispute among land owners.
33	309	Vishnu bahadur singh s/o Banke lal singh	Land owner not reported for processing the compensation due to dispute among land owners.
34	310	VIJAY BAHADUR SINGH S/O BANKE LAL SINGH	Land owner not reported for processing the compensation due to dispute among land owners.
35	315	BIPIN KUMAR ,SACHIN KUMAR S/O DEVENDRA KUMAR (NABALIK) S/O DEVENDRA NATH 1/2 NITIN KUMAR ,ROHIT KUMAR S/O RAVINDRA NATH NABALIK S/O RAVINDRA NATH SRIVASTAVA 1/2	Land owner not reported for processing the compensation due to dispute among land owners.
36	316	SUMAROO S/O HARI LAL KHAIRWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.

37	337	RAJA RAM S/O GNJESHWARI PRASAD BRAHMAN	Land owner not reported for processing the compensation due to dispute among land owners.
38	355	VANSHMANI S/O VANSHROOP KHAIRWAR	Ownership document not submitted by land owner.
39	361	MEENA KUMARI D/O BALAM KHAIRWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
40	367	RAM DULARE S/O SOBH NATH SAHOO	Land owner not reported for processing compensation.
41	375	BITTAN W/O RAM LAL ,VINOD KUMAR ,DAYANAND,RINKU ,SUSHILA ,SAMEETA S/O RAM LAL SAHOO	Land owner not reported for processing compensation.
42	376	RAM PRASAD S/O LAL MAN SAHOO	Land owner not reported for processing compensation.
43	378	BABAI S/O SOBH NATH SAHOO	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
44	383	DEVDUTT ,JAGAT RAM S/O BHOLA PRASAD ,DEEN DAYAL S/O MAHADEV BAISWAR	Death of Jagatram Baiswar and heirs are not reporting for processing the compensation with proper ownership documents.
45	392	GULAB SINGH S/O DAYA RAM BAISWAR	Land owner not reported for processing compensation.
46	396	PAAN MATI D/O RAMADHAR JAISWAL	Land owner not reported for processing compensation.
47	398	PANNA LAL S/O RAMADHAR JAISWAL	Ownership document not submitted by land owner.
48	399	MU. DADANI W/O RAMADHAR ,KAILASH ,PANNA LAL ,SIPAHI LAL ,JAWAHAR LAL,SHIV PRASAD ,SUBASIYA ,PANMATI D/O RAMADHAR JAISWAL	Land owner not reported for processing compensation.
49	400	RAJENDRA PRASAD S/O SON SHARAN JAISWAL	Land owner died and heirs not submitted ownership document for processing compensation.
50	402	MAHARAJIYA D/O SON SHARAN JAISWAL	Ownership document not submitted by land owner.
51	403	SHRASWATI D/O SON SHARAN JAISWAL	Ownership document not submitted by land owner.
52	404	SON SHARAN S/O SUKHDEV JAISWAL	Ownership document not submitted by land owner.

		MU. DADNI W/O RAMADHAR	
53	406	,KAILASH , PANNA LAL, SIPAHI LAL , JAWAHAR LAL ,SHIV PRASAD ,SUBHAGIYA ,PAANMATI D/O RAMADHAR 1/8, DAYARAM ,SON SHARAN ,BUTALI,NAGAU,SUKUWARIYA, MANBASIYA, D/O SUKHDEV 3/4, SONMATI W/O MUKHIYA ,BOKHAI, RAJKUMAR , ETWARIYA D/O MUKHIYA 1/8, JAISWAL	Land owner not reported for processing compensation.
54	430	PARWATI D/O DEV RAJ BAISWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
55	458	DAYA SHANKAR S/O BISHRAM, MANGALI, RICHAKI, AMRITLAL S/O BHAGIRATI BAISWAR	Ownership document not submitted by land owner.
56	468	RAJ NATH S/O RAM KR. KHAIRWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
57	472	JANKI W/O DALLU, PURNI W/O JHUNNU	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
58	490	KEWLA PRASAD S/O LALMAN KHAIRWAR	Ownership document not submitted by land owner.
59	503	BRIJLAL, BASANTI D/O RAM SUMER , BIPHNI W/O RAM SUMER KHAIRWAR	Ownership document not submitted by land owner.
60	504	AYODHYA PD. S/O RAM SUMER KHAIRWAR	Land owner not reported for processing the compensation due to dispute among land owners.
61	507	RAM SUNDER S/O BHAILAL KHAIRWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to persuade them for processing the compensation.
62	508	LOLO S/O SHIV DHARI KHAIRWAR	Land owner not reported for processing compensation.
63	513	DEVRAJIYA DEVI W/O LALLAN KHAIRWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
64	518	RADHA KRISHAN S/O BHAILAL DUBEY	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to persuade them for processing the compensation.

65	522	DINESH CHANDRA S/O BALDEO RAM BRAMHAN	Ownership document not submitted by land owner.
66	524	NARESH CHANDRA DWIVEDI S/O SATISH CHANDRA DWIVEDI	Title dispute among different land owners.
67	526	RAMADHAR ,RAM AWTAR S/O MAHADEV KHAIRWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
68	539	SMT. SUNAINA DEVI W/O BYASH PRATAP SINGH	Ownership document not submitted by land owner.
69	544	PHOOLMATIYA , PHOOLKUWARI , HARIMANIYA D/O HANSHLAL, JAIRAM S/O HANSLAL 4/45 FULESHARI , FULJHARIYA D/O DASRATH , RAJMAN, S/O DASRATH 1/12, HANSLAL S/O PARIGAN 2/45 BIFANI W/O DASRATH, RAJARAM, BAHADUR SINGH , RAJMAN, FULESHARI, FULJHARIYA D/O DASRATH 2/45 RAJNATH , LAKSHMAN, AMARJEET, TULSI, KAUSHILYA , DHANASHILYA S/O PARIGAN , JAMAHIRLAL , HIRALAL S/O GULAB KHAIRWAR 2/15	Ownership document not submitted by land owner.
70	556	JAGAR S/O DADUA MANJHI	Land owner not reported for processing compensation.
71	558	LAKSHMI NARAYAN , DEV NARAYAN DUBEY, JIWAN PD. SANTOSH KR. , RAMESH KR. S/O RADHA KRISHNA DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
72	566	SMT. REETA DEVI W/O SANTOSH KR. DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
73	567	SMT. MANNU DEVI W/O RAMESH KR. DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
74	568	AMAN DUBEY S/O RAMESH KR. DUBEY NABALIK MATA MANNU DEVI	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
75	584	LAKSHMI NARAYAN DUBEY , DEV NARAYAN DUBEY S/O RADAHA KRISHAN DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.

76	594	LAXMI NARAYAN , RAMESH KR. S/O RADAHA KRISHAN DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
77	595	MAHFUJ S/O MD. MUSTAK	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
78	597	JANAK DHARI S/O SOOMLAL KEWAT	Ownership document not submitted by land owners.
79	605	LAXMI NARAYAN 1/13, DEV NARAYAN 306/1311, JIWAN PD. 133/567, KUNDAL PD. 306/1311, SANTOSH KR. 132/1005, RAMESH KR. 306/1005 S/O RADHA KRISHAN DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
80	612	SMT. PARWATI DEVI W/O JAGDISH PD. GOYAL , MEENA DEVI W/O SHAMBHU PD. LOHIYA , MEENU DEVI W/O PARASH NATH SAMRIYA	Land owner not reported for processing compensation.
81	616	RITUNJAY SINGH , HARINDER SINGH , SATANJAY PT. SINGH , JITENDRA PT. SINGH , SHAILENDRA PT. SINGH S/O JAGROOP SINGH KSHATRIYA	Title dispute among different land owners.
82	617	AWADH KISHORE S/O KUNWAR PD. GUPTA	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
83	622	SANT KUMAR S/O DIN DAYAL BAISWAR	Land owner not reported for processing compensation.
84	626	MU. BEWA KESHMATI W/O DEV KUMAR , URMILA , ANIL , SUSHILA , SHANTI , ASHA , SANTOSH KUMAR S/O DEV KR. BAISWAR	Land owner not reported for processing the compensation due to dispute among land owners.
85	637	LAXMI NARAYAN S/O RADAHA KRISHNA DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
86	639	DEV NARAYAN S/O RADHA KRISHNA DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
87	670	SANYAM SINGH S/O SANTDHARI SINGH KSHATRIYA	Death of land owner & dispute among heirs.

88	679	SHARDA DEVI W/O RAVINDRA SINGH	Land owner not reported for processing compensation
89	683	NISHISH CHANDRA SINHA S/O BATNAI KUMAR . SHASHI SHANKAR SINHA	Land owner not reported for processing compensation.
90	693	BRIJESH CHANDRA , RAGHUVENDRA, GYANENDRA PRASAD SHARE 1.890/2.503, RAMESH CHANDRA , SURESH CHANDRA S/O DHANI RAM BRAHMAN 0.613/2.503	Ownership document not submitted by land owners.
91	697	RAM MANOHAR , RAM SAROVAR S/O GANPAT RAM NAWAB KUNWARI , MAINA DEVI , MAAN MATI D/O GANPAT RAM BRAHAMNA , SUBANSH RAM S/O GAPPU RAM W/O NAVRATAN DEVI , BIRENDRA KUMAR , ANAND KUMAR , PINTU KUMARI D/O SUBANSH RAM	Land owner not reported for processing compensation.
92	698	POONAM AGARWAL W/O PRAKASH AGARWAL	Title dispute among different land owners.
93	726	SHANTI DEVI D/O RAM MANOHAR PANDEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
94	727	SHEELA DEVI D/O RAM MANOHAR PANDEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
95	728	SHANT DHARI S/O SURYA MAN PANIKA	Title dispute among different land owners.
96	729	LALMAN S/O HUBLAL PANIKA	Land owner not reported for processing compensation/Dispute.
97	730	TULSI BHAIRAW S/O CHITRAMAN PANIKA	Land owner not reported for processing the compensation due to dispute among land owners.
98	731	LALTA PRASAD , MOTI LAL , SAWAI LAL S/O DHANUKDHARI MU. SONE KALI W/O BABULAL , VIJAY KUMAR , AJAY KUMAR , AARTI , ANOOPKALI , ANITA D/O BABU LAL PANIKA NABALIK MATA SONE KALI	Land owner not reported for processing the compensation due to dispute among land owners.
99	732	JAMUNA , KAISLAH S/O LAKSHANDHARI PANIKA	Land owner not reported for processing the compensation due to dispute among land owners.

100	733	JAHARANIYA , PHOOLWA, D/O SURYAMAN PANIKA	Land owner not reported for processing the compensation due to dispute among land owners.
101	745	SANTOSH S/O SHAHDEV KHAIRWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to persuade them for processing the compensation.
102	748	MEWA LAL , BIHARI LAL, MOTILAL, OR RAJESH KUMAR , RAKESH KUMAR S/O MOTI LAL GUPTA	Title dispute among different land owners.
103	769	SHATRUGHAN LAL,VISHNU , KANTI S/O RAM SUNDER 2/3, BRIJESH KR. S/O HETRAM NABALIK S/O HETRAM 1/3 DHOBI	Title dispute among different land owners.
104	795	BODAI S/O GAJADHAR KHAIRWAR	Land owner not reported for processing the compensation due to dispute among land owners.
105	804	MU. KESHMATI & OTHERS BASRA NO -306/2(2)	Land owner not reported for processing the compensation due to dispute among land owners.
106	805	JAIRAM BASRA NO -371/23	Ownership document not submitted by land owners.
107	806	JIVAN PRASAD 81/247, SANTOSH KR, 4/247, RAMESH KR 81/247 S/O RADHA KRISHNA DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
108	816	SHIV PD. PANDEY S/O KUNWAR PRASAD PANDEY	Title dispute among different land owners.
109	817	V.T.INDUSTRIES LTD. 62/A , HAJRA ROAD CALCUTTA MANAGER & MINI STATION , DURGA PD SHARMA S/O MADAN LAL SHARMA CALCUTTA WEST BENGAL	Land owner not reported for processing compensation.
110	818	SOCIETY FOR WOMEN AWARENESS AND RURAL ECONOMY GENERATION, MULTI KUNJ SINGRAULI JARIYE MANOJ KULSHRESTHA S/O V.K. KULSHRESTHA	Land owner not reported for processing compensation.
111	827	LAKSHANDHARI, CHADDHARI, PRAYAG LAL, SHET LAL, NET LAL S/O ANANT 5/6, MU. RANIYA BEWA, MAIKU LAL, RAJ KUMAR, AATMA RAM, PARMATMA RAM S/O MAIKU LAL 1/6 SAHU	Ownership document not submitted by land owners.

112	828	LAKSHANDHARI S/O ANANT SAHU	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
113	830	PRAYAG LAL S/O ANANT SAHU	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
114	832	NET LAL S/O ANANT SAHU	Ownership document not submitted by land owners.
115	853	LAKSHMI NARAYAN, JIVAN PD, RAMESH PD, DEV NARAYAN, KUNDAL PD S/O RADHA KRISHNA DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
116	854	SANTOSH KR S/O RADHA KRISHNA DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
117	866	LAL BAHADUR S/O LALLAN PD BAISWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
118	872	LAKSHMI NARAYAN, JIVAN PD, SANTOSH KR, RAMESH KR S/O RADHA KRISHNA DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
119	879	BANGALI S/O GAJADHAR KHAIRWAR	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
120	880	JAGNARAYAN S/O SAMAY LAL KHAIRWAR	Land owner not reported for processing compensation.
121	883	SHIV PRASAD S/O BODAI KHAIRWAR	Land owner not reported for processing the compensation due to dispute among land owners.
122	884	JAI PRAKASH S/O BODAI KHAIRWAR	Land owner not reported for processing the compensation due to dispute among land owners.
123	885	SANJAY PRASAD S/O BODAI KHAIRWAR	Land owner not reported for processing the compensation due to dispute among land owners.

124	918	JANAK DHARI S/O SURYAMAN PANIKA	Land owner not reported for processing compensation.
125	935	RAVINDRA KUMAR S/O LAKSHMI NARAYAN DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
126	945	SANT KR, DEV KR S/O DIN DAYAL , SATYA NARAYAN , DEEP NARAYAN , BUDH NARAYAN S/O SANT KR. BAISWAR	Title dispute among different land owners.
127	946	DADANI D/O BHOLA PANIKA	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
128	949	RAM SUMER S/O MEWA PANIKA	Land owner died and legal heirs not turned up for processing the compensation. The officers are trying to pursuade them for processing the compensation.
129	957	RAM LALLAN , MEGHNATH , MATIYA , DADNI , MUNNI S/O BHOLA PANIKA	Ownership document not submitted by land owners
130	970	LAKSHMI NARAYAN 563/141, DEV NARAYAN 563/141, JIVAN PD 563/141, SANTOSH KR 563/141 S/O RADHA KRISHNA DUBEY	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
131	973	LAKSHMI NARAYAN & OTHERS BASRA NO 244	Land fragmented as per verification of records by state government, land owners have not submitting mutation certificate.
132	725A	RAMA SARKAR W/O NIRMAL SARKAR	Land Fragmented as per verification of records by state government. (Land owner is not turning for processing the compensation. The project has already revised the compensation after fragmentation).
133	113 (A)	VEDANTI PRASAD S/O DHANUK DHARI KUMHAR 3/4,VISWASHI D/O DHANUKDHARI KUMHARI 1/4	Land Fragmented as per verification of records by state government. (Land owner is not turning for processing the compensation. The project has already revised the compensation after fragmentation).
134	639(A)	AKHILESH KUMAR S/O RAMKET KUSHWAHA	Land Fragmented as per verification of records by state government. (Land owner is not turning for processing the compensation. The project has already revised the compensation after fragmentation).
135	973(A)	NAGENDRA SINGH S/O LATE ABHAYRAJ SINGH	Land Fragmented as per verification of records by state government. (Land owner is not turning for processing the compensation. The project has already revised the compensation after fragmentation).

136	194(A)	SMT.KULVANT G.B. SINGH	KAUR	W/O	Land Fragmented as per verification of records by state government. (Land owner is not turning for processing the compensation. The project has already revised the compensation after fragmentation).
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